

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Contempt Petition No.33 of 1994 in

Dated:- 17 AUG 1994

APPLICATION NUMBER: 151 of 1992

APPLICANTS:

Sri.B.S.Muralidhara v/s. Dr.M.R.Choudhury, Director, Central Poultry Breeding Farm, Bangalore and another.

RESPONDENTS:

To.

1. Dr.M.S.Nagaraja, Advocate, No.11,
First Cross, Second Floor,
Sujatha Complex, Gandhinagar,
Bangalore-560009.
2. Sri.M.S.Padmarajaiah, Senior C.G.S.C.,
High Court Bldg, Bangalore-560001.
3. Dr.M.R.Choudhury,
Director,
Central Poultry Training Institute,
Hessaraghatta, Bangalore-560 088.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
~~STAY ORDER/INTERIM ORDER~~, passed by this Tribunal in the above
mentioned application(s) on 02-08-94.

Issued on
18/8/94

B

of

for *S. Narayana* 17/8
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

- 3 -
**In the Central Administrative Tribunal
Bangalore Bench
Bangalore**

Contempt

Application No. 33 of 1994

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
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PKSVC/TVRMA

2.8.1994

O R D E R

Heard both sides.

We grant four months time to the respondents to comply with the directions of this Tribunal and make payment to the petitioner within the time granted. If the department does not make the payment it will have to pay interest at 12 percent per annum.

Contempt proceedings are dropped for the time being.

Sd/-
MEMBER [A]

Sd/-
VICE-CHAIRMAN

TRUE COPY



Sd/-
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE
12/8